

(c) what decision has been taken on the recommendation?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) No, Sir.

(b) Disparities, if any, will be known only after proposals are received from the Rubber Board and examined with reference to the duties and responsibilities of the posts concerned and those of comparable posts in other departments.

(c) Does not arise.

**Sub-Editors and Announcers in A.I.R. Delhi**

3552. **Shri Elayaperumal:** Will the Minister of Information and Broadcasting be pleased to state:

(a) how many Sub-Editors and Announcers are working in various Departments of All India Radio, Delhi (language-wise); and

(b) how many of them are temporary candidates and how many of them are permanent?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). A statement giving the language-wise break-up of Sub-Editors and Announcers in various offices of All India Radio, Delhi, is placed on the Table of the Sabha. [See Appendix V, annexure No. 78.]

**National Small Industries Corporation**

3553. { **Shri Krishna Chandra:**  
**Shri Sumat Prasad:**

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applicants who applied to the National Small Industries Corporation for purchase of Industrial machinery on hire-purchase basis in the year 1960 and who were communicated rejection of their appli-

cations within a month from the date of receipt of applications in the Corporation Office;

(b) the number where such applicants were communicated acceptance of their applications within the said period mentioned in part (a) above;

(c) the number where such applications were kept pending for (i) over a month (ii) over two months and (iii) over three months; and

(d) the number of applicants 1960 who were actually supplied machinery within a year of their applications being accepted and the number which were not so supplied?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). Out of 2,532 applications received during 1960, 1628 applications were disposed of, i.e. accepted, rejected or withdrawn by applicants within one month. Out of the remaining 904, 423 are pending for over a month, 141 for over 2 months and 340 for over 3 months.

(d) Machines have been supplied so far to 268 parties, who applied in 1960. Information regarding the number of parties, who have not been supplied is not readily available.

**Import Licences**

3554. { **Shri Krishna Chandra:**  
**Shri Sumat Prasad:**

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of small Industrialists whose applications for grant of import licences for the period commencing from April, 1960 were pending for final orders on the 30th March, 1961 and the number who were granted such licence by the said date; and

(b) the number of such applicants as were granted import licences within four months from the date of receipt of the applications accompanied with Essentiality Certificates and the

number who were not granted licence within the above period?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) and (b). The information is being collected and will be laid on the Table of the House.

#### **Production of Cloth during Third Five Year Plan**

**355. Shri P. C. Borooah:** Will the Minister of Planning be pleased to state:

(a) whether in view of the latest census results, showing a large increase in population, the cloth production target under the Third Five Year Plan has been revised; and

(b) if so, to what extent it has been raised?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). The impact of 1961 provisional census figures on the Third Five Year Plan is under consideration and would be taken into account while preparing the Report on the Third Five Year Plan.

#### **'One-mack' Looms in Jute Mills**

**3556. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of India have had under consideration the proposal to substitute the present flat loom jute weaving machines by 'One-mack' loom a fully automatic and modernised machine; and

(b) if so, what is their decision in the matter?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). Government have allowed the import of a few 'One-mack' looms for experimental purposes. Results of these experiments will have to be studied before deciding to permit installation of this type of looms as a measure of modernisation.

#### **Import of Japanese Goods**

**3557. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether import of Japanese goods into India rose considerably during 1960;

(b) if so, what was the rise per cent over the previous years' figures; and

(c) what were the main items imported to this country?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) and (b). Japanese imports to India rose from Rs. 41.7 crores in 1959 to Rs. 54.2 crores in 1960, that is, by about 30%.

(c) Our main imports from Japan during 1960 were: Iron and Steel including alloy steel, Mining, construction and other industrial machinery, Railway rolling stock, Electrical machinery and appliances, Yarn and thread, and Chemicals.

#### **Exports to Finland**

**3558. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) what was the quantum of exports to Finland, if any, during 1959 and 1960; and

(b) how is the export trade of India to that country likely to be affected by Finland joining the European Free Trade Association?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) India's exports to Finland.

	<i>Value in Rs.</i>
1959.....	31,30,000
1960.....	24,89,000

(b) The effect of Finland joining the European Free Trade Association on India's exports to that country